

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.P. No. 368/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT  
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2017

NAME OF THE PARTIES: M/s. Greenfield Appliances Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
(12)	RAJESH SHARMA	Advoc	Rajesh Slt

**COMMON ORDER**

**C.S.P. No. 366/230-232/NCLT/MB/MAH/2017**

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**C.S.P. No. 369/230-232/NCLT/MB/MAH/2017**

1. The Learned Representative of the Petitioner is present.
2. By the Order of the Bench adjourned to **11.08.2017**.

Sd/-

**Bhaskara Pantula Mohan**  
**Member (Judicial)**  
**Dated: 08.08.2017**

Sd/-

**M.K. Shrawat**  
**Member (Judicial)**